

Sir. The industrial and other projects being set up as part of rehabilitation schemes and the National Range Project would provide sufficient direct and self-employment opportunities to one person from each displaced family.

(b) Does not arise.

(c) and (d). The State Government has been discussing with the Central Government for establishment of industries in different areas of the State, as part of their industrialisation programme. This is not linked with the National Range Project.

**Publicity by Indian Embassy in
USA about US Supply of
AWACS to Pakistan**

7994. SHRI K. PRADHANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any publicity has been made by the Indian Embassy in Washington about the threat to the security of India posed by the supply of Airborne warning and control system and sophisticated defence equipment to Pakistan by US Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TWARI):

(a) Yes, Sir.

(b) The Embassy of India, Washington, has conveyed the concern of the Government of India to the U.S. Administration and Congressmen, and extensively briefed many senior journalists and reporters, academics, defence experts, etc., on the implications of providing sophisticated defence equipment and an Airborne Warning and Control system to Pakistan. At the same time, the Embassy utilised the visits of defence experts and dignitaries from India for providing additional briefings.

(c) Does not arise.

**Inquiry Report into July, 1986
Riots in Delhi**

7995. SHRI MAHENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Inquiry Committee which probed into the July, 1986 riots in West Delhi, has submitted its report;

(b) if so, the findings and suggestions of the Inquiry Committee; and

(c) the follow up action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The Magisterial inquiry report has, inter-alia, pointed out instances of failure on the part of the local police in effectively handling the situation, in the jurisdiction of Police Station Tilak Nagar and Janakpuri. The Inquiry Officer has also suggested some remedial measures, particularly relating to the appointment of a Liaison Officer with Army Units, strengthening the communication system, opening of new Police posts etc.

(c) The Delhi Administration have forwarded the Inquiry Report to the Commissioner of Police to pinpoint individual responsibility and take appropriate action in view of the findings of the report.

**Recommendations of Coelho
Committee**

7996. SHRI K. RAMAMURTHY:
SHRI L. ADAIKALARAJ:

Will the Minister of DEFENCE be pleased to state:

(a) whether a study team was appointed under Mr. Coelho to examine if the maintenance requirements and Aeronautical Engineering Branch structure were adequate to achieve optimum functional efficiency;

(b) whether the study team has submitted its report and if so, its recommendations; and

(c) the action taken on these recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Yes, Sir.

(b) The Study Team submitted its report to Air Headquarters in 1984. Its recommendations related to cadre composition, mode of recruitment, training, promotion, employability, remuneration and restructuring of the Aeronautical Engineering Branch of the Indian Air Force.

(c) The report was duly considered by Air Headquarters. Its recommendations, wherever feasible, were included in proposals for the cadre reviews.

Vigil on Indian Waters

7997. SHRI G.S. BASAVARAJU: Will the Minister of DEFENCE be pleased to state:

(a) whether lack of vigil on Indian Waters and the absence of modern fishing ports on the South Gujarat Coast are the two main reasons for detention of Indian fishermen and their boats by Pakistan during the last two months as reported in Times of India dated 26 March, 1987 under the caption "Lack of Vigil on Indian Waters", and

(b) if so, the steps proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) No, Sir.

(b) Does not arise.

Draft Declaration of Asian Group of 77

7998. SHRI G.S. BASAVARAJU:
SHRI S.M. GURADDI:

Will the Minister of COMMERCE be pleased to state:

(a) whether a draft declaration of the four-day official meeting of the Asian Group of 77 was made in March, 1987;

(b) if so, whether the draft reflects the Asian perspective of the present economic crisis; and

(c) the salient features of the discussion and the consensus arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (c). The Asian Group of the Group of 77 met at Ministerial level in Dhaka from 14-16 March, 1987 to coordinate their preparation for UNCTAD VII being held in Geneva in July, 1987. The meeting was preceded by a meeting of the Senior Officials from 9-12 March, 1987. The Dhaka Ministerial meeting adopted a Declaration on world trade and economic situation, texts reflecting the positions of the Group on subjects covered by the provisional agenda for UNCTAD VII and a statement on Economic Cooperation among Developing Countries. The Declaration notes with deep concern that the world economy is facing a crisis of serious magnitude and that international economic relations are in a state of disarray. It calls for conscious and cooperative endeavour for the reconstruction of the international economic relations based on equity, harmony and universality and aimed at achieving the objectives of development. It also calls upon developed countries to engage in negotiations at UNCTAD VII so as to overcome the world economic crisis through the concrete and coherent policy measures in the inter-related fields of